सिचाई सीर विस्तृत् मंत्री (ड इ० त० राव) : (क) खरीफ 1968।

(ख) जी हां, गंडक परियोजना के लिये केन्द्र शत प्रतिशत न्द्रण सहायता देरहा है।

Confirmation of Section Officers in C. P. W. D.

2489. Shri Abdul Ghani Dar: Will the Minister of Works, Housing and Supply be pleased to state:

- (a) whether it is a fact that Section Officers (Overseers) appointed in C.P. W.D. in 1955 have not been confirmed so far:
- (b) if so, the number of such officers and the reasons therefor; and
- (c) the criterion followed in the C.P.W.D. for confirming them?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) Of the 257 Section Officers appointed in 1955, 75 Officers are yet to be confirmed.

- (b) Disciplinary proceedings are pending against some of the Officers and some have not been found suitable for confirmation. In some cases verification of service records and medical examination are yet to be completed.
- (c) Seniority-cum-fitness. Seniority list is maintained on an all-India basis.

धन्दनान और निकोबार द्वीप समूह में धस्पताल

2490. औ रामधना बीरप्पा: क्या स्वास्थ्य एवं परिवार नियोजन मंत्री यह क्याने की क्या करेंगे कि:

- (क) 1965-66 में बन्दमान और निकोबार द्वीप समूह में कितने घस्पताल थे; भीर
- (क) उसमें कितने डाक्टर तथा नर्वे काम कर रहे हैं ?

स्वास्थ्य और परिवार नियोजन मंत्री (डा॰ श्र.पति चन्त्रशब्दर) : (क) भीर (ख). 1965--66 के मन्त में 9 भस्पताल, 23 डाक्टरतया 86 नर्से थी।

Rehabilitation of Goldsmiths

2491. Shri V. Narasimha Rao: Wil. the Minister of Finance be pleased to state:

- (a) the amount allotted during the current financial year for the rehabilitation of goldsmiths;
- (b) the amount spent out of that so fir and the number of persons who benefited therefrom: and
- (c) the nature of other assistance which Government are likely to extend to goldsmiths for their rehabilitation during the remaining part of the current year?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai); (a) A provision for a sum of Rs. 1.50 crores has been made during the current financial year (1967-68) for advancing as loans to State/Union Territory Governments for rehabilitation of goldsmiths.

- (b) So far no loans have been actually sanctioned to different States during the current financial year. Sanctions will issue after specific requests from the State Governments are received.
- (c) In 1963, certain schemes were formulated to rehabilitate the displaced goldsmiths affected by Gold Control. These include financial and other assistance to goldsmiths who elected to change their occupation. Technical training and educational facilities are also given. These assistance schemes are being continued.

Minting of Coins

2492. Shri S. C. Jhn: Will the Minister of Finance be pleased to state the percentage of various types of metals that are used in making Indian coins with the location of the mints where they are manufactured?